

Sixteenth Lok Sabha

an&gt;

Title: Need for speedy settlement of crop insurance claims of farmers of Dharwad

SHRI PRALHAD JOSHI (DHARWAD): After filing for insurance claims for failed crops in monsoon 2016, a year and a half ago, the farmers in my district Dharwad in Karnataka still haven't got their share of the insurance claims under the Pradhan Mantri Fasal Bima Yojana(PMFBY). The insurance company chosen by the State Government in Karnataka owes a total of Rs 172 crores to about 89,000 farmers in my district. However, even after 17 months, only Rs 88 crores has reached the drought affected farmers. This problem has arisen due to state government's negligence in selecting an insurance company that is not credible and delay in carrying out crop-cutting experiments to estimate yield loss. It is the responsibility of state government to carry out crop-loss assessment and send the claims for processing to insurance companies. However, this assessment was delayed and still 48% of claims are pending.